

Sixteenth Lok Sabha

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Title: The Amendments made by Rajya Sabha to the State Banks (Repeal and Amendment) Bill, 2017.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): Sir, I beg to move:

“That the following amendments made by Rajya Sabha in the Bill to repeal the State Bank of India (Subsidiary Banks) Act, 1959, the State Bank of Hyderabad Act, 1956 and further to amend the State Bank of India Act, 1955 be taken into consideration: –”

ENACTING FORMULA

That at page 1, line 1, *for* the word “Sixty-Eighth”, the word “Sixty-ninth” be *substituted*.

CLAUSE 1

That at page 1, line 5, *for* the figure “2017”, the figure “2018” be *substituted*.

HON. DEPUTY-SPEAKER: The question is:

“That the following amendments made by Rajya Sabha in the Bill to repeal the State Bank of India (Subsidiary Banks) Act, 1959, the State Bank of

Hyderabad Act, 1956 and further to amend the State Bank of India Act, 1955 be taken into consideration: –”

ENACTING FORMULA

That at page 1, line 1, *for* the word “Sixty-Eighth”, the word “Sixty-ninth” be *substituted*.

CLAUSE 1

That at page 1, line 5, *for* the figure “2017”, the figure “2018” be *substituted*.

The motion was adopted.

HON. DEPUTY-SPEAKER: We shall now take up amendments made by Rajya Sabha. I shall now put amendment nos. 1 and 2 made by Rajya Sabha together to the vote of the House.

The question is:

“ENACTING FORMULA

That at page 1, line 1, *for* the word “Sixty-Eighth”, the word “Sixty-ninth” be *substituted*.

CLAUSE 1

That at page 1, line 5, *for* the figure “2017”, the figure “2018” be *substituted*.

The motion was adopted.

HON. DEPUTY-SPEAKER: The Minister may now move that the amendments made by Rajya Sabha in the State Banks (Repeal and Amendment) Bill, 2017, as passed by Lok Sabha, be agreed to.

SHRI SHIV PRATAP SHUKLA: Sir, I beg to move:

“That the amendments made by Rajya Sabha in the Bill be agreed to.”

HON. DEPUTY-SPEAKER: The question is:

“That the amendments made by Rajya Sabha in the Bill be agreed to.”

The motion was adopted.

16 33 hrs